

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/10/2024
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	IDBI Bank Ltd
NAME OF THE RESPONDENT(S)	Mr. Sunil Krishna Khaitan
UNDER SECTION	121 of IBC

**ORDER**

**Present:** Ld. counsel Mr. Viswajeet from the Office of Mr. Dishit Bhattacharjee  
for the Petitioner.

Ld. Counsel Mr. B. Nitish for the Respondent.

In the interest of justice, one more opportunity is granted for filing of counter.

**Matter is adjourned to 04.06.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**